

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1260/252(ND)/2018

IN THE MATTER OF:

Assistant Commissioner of IT

...PETITIONER

Vs

ROC (M/s HY Media and Entertainment Pvt. Ltd.)

...RESPONDENT

Section

Under Section 252

Order delivered on 21.08.2019

Coram:

**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)**

**Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

For the Petitioner : Easha Kadian, Mrs. Lakshmi Gurung, Adv.

For the Corporate Debtor :

ORDER

Counsel for the Income Tax Department is present and sought time in the matter and AROC is present. The counsel for Income Tax Department has also submitted that additional affidavit has been filed. The matter is posted for further consideration to 12.09.2018.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**